

financial assistance under the National Rural Drinking Water Programme (NRDWP). An allocation of Rs. 10,500 crore has been made in 2012-13 for NRDWP. Under NRDWP, highest priority has to be given for coverage of water quality affected and partially covered habitations with safe and adequate drinking water supply.

‘Slipped back’ habitations under NRDWP

682. DR. JANARDHAN WAGHMARE :

SHRI N.K. SINGH :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of ‘slipped back’ habitations under the National Rural Drinking Water Programme (NRDWP) during the last three years, State-wise;
- (b) the explanation for such habitations;
- (c) the measures proposed to prevent the occurrence of such habitations?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI) : (a) Under the National Rural Drinking Water Programme (NRDWP), the habitations which ‘slip back’ in terms of coverage of drinking water supply are included in the category of partially covered habitations *i.e.* those habitations with the provision of safe drinking water supply less than 40 litres per capita per day. The status of rural habitations which are categorized as partially covered during the last three years is given in the Statement (*See below*).

(b) The reasons for the habitations reverting to slipped back status include drying up or depletion of ground water sources, contamination of drinking water sources with excess chemical or bacteriological contaminants, poor operation and management of schemes, irregular power supply, low financial and technical capacity available with local government bodies to operate and maintain schemes and inadequate collection of water charges.

(c) Though Water Supply is a State subject, the Government of India supplements the efforts of the States in providing safe and adequate drinking water supply to the rural population by providing technical and financial assistance under National Rural Drinking Water Programme (NRDWP). Under NRDWP States have been given the flexibility to plan, approve and implement rural water supply schemes. An allocation of Rs. 10,500 crore has been made in 2012-13 for NRDWP. In 2012 the NRDWP guidelines have been amended to provide 15 per cent of funds under Operation

& Maintenance. Further States are encouraged to devolve more funds, functions and functionaries to Pranchayati Raj Institutions by giving a weightage of 10% for rural population managing rural drinking water schemes weighted by a Management Devolution Index, as one of the criteria for State-wise allocation of NEDWP funds.

Statement

Details of Status of Partial Covered (PC) Habitations from 2009-10 to 2012-13

State	Status of PC Habs as on 1.4.2009	Status of PC Habs as on 1.4.2010	Status of PC Habs as on 1.4.2011	Status of PC Habs as on 1.4.2012
1	2	3	4	5
Andhra Pradesh	0	33170	31671	27528
Bihar	33288	20275	14837	10859
Chhattisgarh	40873	30882	30699	26615
Goa	45	45	45	45
Gujarat	1485	1208	1106	1014
Haryana	1213	1884	1967	1475
Himachal Pradesh	7629	16692	13561	10725
Jammu and Kashmir	3673	3485	7267	7846
Jharkhand	567	609	1494	4471
Karnataka	27809	19808	28157	32367
Kerala	0	0	0	0
Madhya Pradesh	71873	58777	48246	40843
Maharashtra	0	18531	13646	11564
Orissa	56622	61081	58263	55475
Punjab	2058	2432	3407	2821

1	2	3	4	5
Rajasthan	10637	16617	25119	23528
Tamil Nadu	10052	7480	8077	9971
Uttar Pradesh	0	11281	36337	13838
Uttarakhand	8009	8846	12176	12128
West Bengal	2807	3876	3891	3742
Arunachal Pradesh	1952	2955	2913	2867
Assam	13300	18394	25801	23777
Manipur	1313	1685	1477	1281
Meghalaya	3298	4153	4185	4326
Mizoram	398	309	188	66
Nagaland	0	146	363	315
Sikkim	881	754	742	693
Tripura	1	0	54	165
Andaman and Nicobar Islands	0	0	58	57
Chandigarh		0	0	0
Dadra and Nagar Haveli		0	70	70
Daman and Diu		0	21	21
Delhi		0	0	0
Lakshadweep		9	9	9
Puducherry	36	1	4	2
TOTAL	299819	345385	375851	330504